

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Comp. App. (AT) (Ins) No. 484 of 2022**

In the matter of:

Adinath International Pvt. Ltd.

....Appellant

Vs.

AVR Overseas Pvt. Ltd.

...Respondent

For Appellant: Ms. Nazia Parveen, Mr. Sanjeev Sagar, Advocates.

For Respondent: Mr. Aniket Bhattacharyya, Advocate.

ORDER

09.11.2022: Learned Counsel for the Appellant submits that the settlement has been arrived between the parties, hence, Appellant is permitted to withdraw the Appeal. Prayer is allowed. Appeal is dismissed as withdrawn.

**[Justice Ashok Bhushan]
Chairperson**

**[Barun Mitra]
Member (Technical)**

Anjali/nn